

HIGH COURT OF TRIPURA
AGARTALA

NoF.40 (1)–HCT/Judl/Roster/2021/10537

22nd November, 2021

NOTIFICATION

It is hereby notified that Hon'ble the Chief Justice will not be available for judicial work today i.e. **on 22.11.2021 (Monday)**. Accordingly, the Division Bench-I comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice S. G. Chattopadhyay will not sit today. However, a person desirous of obtaining urgent order in respect of any matter scheduled to be taken up by the Division Bench-I may mention the same before the Court of Hon'ble Mr. Justice S. Talapatra. In the event of such mention being allowed, a Division Bench comprising of Hon'ble Mr. Justice S. Talapatra & Hon'ble Mr. Justice S. G. Chattopadhyay will be constituted on **22.11.2021 (Monday)** with the approval of the Hon'ble Chief Justice for taking up the mentioned matter(s).

Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Single Bench in Court No.5 on **22.11.2021 (Monday) at 10.30 A.M.** for the whole day and will take up cases as per the Daily Cause List.

By order,

Sd/–

(V. Pandey)
Registrar (Judicial)

NoF.40 (1)–HCT/Judl/Roster/2021/10538- 66

22nd November, 2021

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;

04. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
06. The Advocate General, Tripura, Agartala;
07. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Assistant Solicitor General of India, Govt. of India, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. All the Deputy Registrars, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
21. All the Assistant Registrars, High Court of Tripura, Agartala;
22. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
23. All the Superintendents, High Court of Tripura, Agartala;
24. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
25. The Court Master(s), High Court of Tripura, Agartala;
26. The Bench Clerk(s), High Court of Tripura, Agartala;
27. All the Bench Sections, High Court of Tripura, Agartala;
28. Notice Board of the Court-house; and
29. Order File.


22.11.24
Registrar (Judicial)